

**GOVERNMENT OF INDIA
OVERSEAS INDIAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1586
ANSWERED ON:15.07.2009
ATTACKS ON INDIAN STUDENTS IN FOREIGN COUNTRIES
Pandey Shri Ravindra Kumar

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) whether the Supreme Court of India has recently asked the Union Government to file an affidavit explaining the steps taken for the safety of Indian students facing racial attacks in Australia and Canada;
- (b) if so, the details thereof; and
- (c) the present status of the case before the Court?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

(a), (b) & (c) Yes, Sir. The matter is sub-judice.